



National Company Law Appellate Tribunal

Dated: 24.03.2021

CIRCULAR

This Circular is in partial modification to the Circular dated 03.03.2021 wherein the e-mail IDs to which the Appearance Slips have to be forwarded (w.r.t. Virtual Courts) were notified. It is notified that for recording of appearance in the Record of Proceedings concerned (the Ld. Advocates/Parties-in-Person/Authorized Representatives) may send their Appearance Slips via e-mail through their **registered e-mail IDs** as per the enclosed proforma.

It may be noted that the e-mails should be sent to the following e-mail IDs by 10:15 AM on the day when the matter is listed. Please note that no request for inclusion of the name will be entertained if the e-mail is not received by date and time as mentioned above.

<u>Court Name</u>	<u>e-mail ID</u>
Chairperson Court	vc-court1@nclat.gov.in
Court 2	vc-court2@nclat.gov.in
Court 3	vc-court3@nclat.gov.in
Court 4	vc-court4@nclat.gov.in
Chennai Bench	nclat.chennai@nclat.gov.in

Sd/-

(Peeush Pandey)

Registrar, NCLAT

APPEARANCE SLIP

- 1. Date-**
- 2. Virtual Court No.-**
- 3. Item No.-**
- 4. Appeal No.-**
- 5. Case Title-**
- 6. For Appellant/Respondent/ Applicant -**
- 7. Name of Advocates**

For the Appellant/Respondent/ Applicant